

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 108
CP No. (IB)- 29/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Mekaster Finlease Ltd.

... Financial Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	:	None appeared
For the Respondent	:	Virendra Ganda, Sr. Adv. Vipul Ganda, Adv. Amodini Raina, Adv. Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 29, 2024